

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:556
ANSWERED ON:28.02.2000
USE OF ELECTRONIC VOTING MACHINES AND PHOTO IDENTITY CARDS
M.V.CHANDRASHEKHARA MURTHY;SHYAMA SINGH

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Election Commission have decided to introduce Electronic Voting Machines and mandatory use of Photo Identity Cards in the assembly elections;
- (b) if so, the details in this regard;
- (c) whether the Election Commission have completed the task of issuing Photo Identity Cards to all the entitled citizens in the country; and
- (d) if so, the details thereof and if not, the reasons therefore?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI RAM JETHMALANI)

(a) to (d) : Yes, Sir. The Electronic Voting Machines were used extensively and successfully during the previous General Elections to the Lok Sabha and certain Legislative Assemblies, viz., Madhya Pradesh, Rajasthan, NCT of Delhi and very recently Haryana and Orissa. Though the production of electors' Photo-Identity Cards at the time of voting has not been made mandatory so far, the Election Commission insisted upon their production or any specified alternative proof of identity during the recent elections to the Legislative Assembly of Haryana which State has been able to provide these cards to its 86.82% of electors. A Statement showing the status Report on progress of issue of electors' Photo Identity Cards in different States is laid on the Table of the House. In this connection, it may be stated that the scheme of issue of electors' Photo Identity Cards is a continuous and ongoing scheme and, therefore, it is practically not possible to cover all the electors in the country under this scheme at any given point of time.

STATEMENT IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 556 FOR 28TH FEBRUARY, 2000 On 30.11.99
ELECTION COMMISSION OF INDIA

STATUS REPORT ON PROGRESS OF ELECTORS PHOTO IDENTITY CARDS

Sl. No. STATES/UTs TOTAL ELECTORS Electors issued Percentage
with Identity Cards 4 as % of 3

1. Andhra Pradesh	Oct.99	49,140,231	32,568,406	66.28
2. Arunachal Pradesh	May,99	565,283	371,734	65.76
3. Assam	May, 98	12,575,854	67,479	0.54
4. Bihar	April,98	58,438,317	21,681,836	37.10
5. Goa	Jan,99	878,707	525,575	59.81
6. Gujarat	Nov., 99	29,507,882	23,177,051	78.55
7 Haryana	Oct., 99	10,998,748	9,549,245	86.82
8. Himachal Pradesh	Nov.,99	3,740,172	2,653,669	70.95
9. Jammu & Kashmir		5,022,782	0	0.00
10. Karnataka	Dec., 98	33,052,802	24,046,881	72.75
11. Kerala	April,99	21,152,899	15,327,431	72.46
12. Madhya Pradesh	Dec.,98	44,640,047	27,706,647	62.07

13. Maharashtra	May, 99	56,173,068	44,261,305	78.79
14. Manipur	July, 99	1,330,299	1,033,733	77.71
15. Meghalaya	Sep., 98	1,157,450	644,140	55.65
16. Mizoram		441,844	0	0.00
17. Nagaland	Dec., 98	925,831	625,996	67.61
18. Orissa	Jan, 99	23,373,512	18,129,314	77.56
19. Punjab	Oct., 99	15,677,459	10,803,963	68.91
20. Rajasthan	Nov., 99	29,738,496	21,331,325	71.73
21. Sikkim	July, 99	252,190	200,077	79.34
22. Tamil Nadu	Oct., 99	45,577,323	24,834,054	54.49
23. Tripura	May, 99	1,725,809	1,229,931	71.27
24. Uttar Pradesh	Feb, 99	101,943,066	53,027,456	52.02
25. West Bengal	May, 99	46,832,298	36,013,308	76.90
26. A & N Islands	Dec., 98	231,928	180,805	77.96
27. Chandigarh	April, 99	538,607	381,048	70.75
28. D&N Haveli	March, 99	95,832	67,000	69.91
29. Daman & Diu	Feb., 99	71,931	45,645	63.46
30. NCT of Delhi	Aug., 98	8,364,773	5,705,390	68.21
31. Lakshadweep	Feb., 99	36,738	31,813	86.59
32. Pondicherry	May, 99	665,486	555,675	83.50

ALL INDIA TOTAL 604,867,664 376,777,932 62.29